MR. CHAIRMAN: Let me wish good-bye.

SHRI S. W. DHABE (Maharashtra): What about the Reports of the Committees'

MR CHAIRMAN: That will come afterwards.

## GOOD WISHES TO THE RETIRING MEMBERS

MR. CHAIRMAN: Today is the last day.

SOME HON. MEMBERS: No, no.

MR. CHAIRMAN: Today is the last day on which I shall have the opportunity of bidding good-bye on behalf of the House and on behalf of our officers and myself to the retiring Members. This was prepared for today on the assumption that this will be the last day of sitting. But as the House is going to sit on the 31st when because of certain unforeseen circumstances. I shall not have the pleasure and honour of presiding over this House. I am reading this as of 31st.

Today is the last day on which some •f the hon. Members will sit in this House. They shall be retiring according to their term. It is possible that some will come back re-elected for another term. But others will not. To such as leave us finally, I wish goodbye o-i behalf of the House and myself.

I personally had their company for a few days only and had just begun to know them. I regret very much that the opportunities to use their talents were few in this short time and it is possible that some had less opportunity than others. I can assure them that there never was any deliberate neglect on my part. It takes time for a new Chairman to get used to the procedures of the House, to know how (o give Members chance to speak.

22 RS—-6

Some hon'ble Members are more assertive than the other and naturally the quieter ones suffer

SHRI VIRBN J SHAH (Gujarat): Like me.

MR. CHAIRMAN: I hope soon to rectify this in my own way. If any of the retiring Members did not their proper share, they have my apo logies and assurances that nothing was deliberate. I shall soon introduce my own method of impartial selection of speakers on a more broad-based and equitable method in which noise part... {Interruption).! play the least wish the departing Members, on behalf of the House, the officers of the House and myself, good bye and wish them further personal triumphs and oppor tunities of service.

We are all servants of our noble country. In whatever walks we may be we must fulfill our task for its best interest. I hope they will remember the time they spent in this House and keep up the IrfehoTship that they struck. May God keep them well and happy and full of vigour to continue to serve their motherland!

विपक्ष के नेता (श्री साल कृष्ण माडवाणी) : शायद पहले की परम्परा तो यह है कि सदस्य जो हमसे विदाई लेते हैं, वे ही पहले बोलते हैं । शायद पहले के अवसर और अब का अवसर, उसमें एक फर्क है कि पहले जो लोग रिटायर होते थे अर हम उनको विदाई देते थे उनमें से अधिकाश के लिए तो विदाई मीपचा-रिक होती थी क्योंकि गये और तीनचार दिन बाद फिर से आ गये, फामंल होता था, इट वाज फामें लिटी । लेकिन इस बार पहली बार ऐसा असंग आया है कि इस रिटायरमेंट के वाद कई महीने तक उनका स्थान खाली रहेगा और वे वापिस लीट कर के आयेंगे या नहीं आयेंगे,

िती लाज कृष्ण आडवाणी

163

इसके बारे में ग्रभी कहना कुछ भी सम्भव नहीं है एक नई स्थिति है और यह स्थिति क्यों हुई, इस के बारे में कल हमने चर्चा की । उसका आज प्रसंग नहीं है। में ग्रपने को ग्रापकी भावनाओं से सम्बद्ध करना चाहता हं । अपनी शुभ-कामनाएं उनके लिए ग्रिपित करना चाहता है । इस बार के रिटायर होने वाले साथियों में श्री रामनिवास मिर्घा भी हैं जो कि पिछले तीन साल से वड़ी योग्यता के साथ अपनी मद-भाषी प्रकृति के कारण सहज रूप से उस तरफ के लोगों ग्रीर इस तरह के लोगों दोनों को ही खुश करते रहे हैं । वह बहुत संतुलित ढंग से सारी कार्यवाही का संचालन करते रहे हैं।

श्री पीलू मोदी (गुजरात) : यह कौन सी भाषा है ?

श्री लाल कृष्ण ग्राडवाणी : यह पूछते हैं कि कौन सी भाषा है । हिन्दी है । ग्रंग्रेजी में ग्रगर कोई थोड़ी सी गलती करे तो उसको एकदम टोकते हैं कि कैसी ग्रंग्रेजी बोलते हो, हिन्दी में कोई चाहे जितनी गलती करे, कोई ग्रापत्ति नहीं है । उनको ग्राप्ति तब होती है जब कोई सही हिन्दी बोले ।

श्री पीलू मोदी : ग्राप ठीक बोलते हैं ।

श्री जगजीत सिंह श्रानन्द (पंजाव) : क्योंकि वे समझ नहीं पाते ।

श्री लाल कृष्ण ब्राड्याणी : सभापति जी, राज्य सभा में अलग-अलग दलों के नेताओं में से भी कुछ हम से इस बार विदाई ले रहे हैं। मेरे साथी रबी राय भी अवकाश ले रहे हैं। श्री खलप जी हैं पी डब्ल्यू पी के नेता भी है, एक प्रकार से जो हम पार्टी के नेता जाने जाते हैं, इस कारण से हमारी चर्चा होती है । संसद् में सबसे ज्यादा काम व्हिप्स को करना पड़ता है, उन्हीं पर सारी कार्यवाही अवलंबित होती है। ऐसों में हमारे साथी डा॰ रामकुपाल सिंह हैं, श्री लक्ष्मण महापात्र है ग्रीर श्री विश्वनाथ मेनन हैं । संसदीय कार्यवाही के ये स्तम्भ हैं जिनके ऊपर सारा कार्य सदन चलाने का है । वे भी हम से विदा ले रहे हैं (Intersuptions) सीता राम केसरी जी का जिल मैंने जान बुझ कर नहीं किया क्योंकि जिस दिन उनका नाम घोषित हम्रा बा मंत्रिमण्डल के लिए तो उस दिन हम को लगा कि कम से कम रिटायर करने वाले लोगों के साथ-साथ नहीं जाएंगे, वे रहेंगे यहां पर । हां, कल्पनाथ राय भी हैं । रिटायरमेन्ट की लिस्ट में उनका भी नाम है। बहुत सारे और मित्र भी हैं ग्रौर मैं समझता हूं, मैं नाम लेने लग् तो शायद कुछ के मन में हो सकता है कि बाकी नामों का ध्यान मुझे क्यों नहीं रहा ? ऐसे लोग हैं जिनके साथ वर्षों काम करते हुए हो गए । कभी-कभी हमारी अलोचना भी करें तो भी बहत ग्रानन्द होता है। उन के साथ काम करने में बहुत खुशी होती है। मैं हृदय से उन सब के लिए शुभ कामनाएं व्यक्त करता हूं और ग्राशा करता हं, उम्मीद करता हूं, कि उन में से अधिकांश फिर से हमारे यहां सदन में आएंगे और सदन की कार्यवाही को सफल बनाएंगे। धन्यवाद ।

Retiring Members

एक माननोय सदस्य : महिलाओं के लिए नहीं कहा ।

श्रो लाल कृष्ण ग्राडवाणः : महिलाग्रों के लिए भी कहता । श्रम्बिका जी भी विदा ले रही हैं । मार्गरेट ग्रल्वा य पर हैं नहीं, मेरी इच्छा थी जिस दिन यहां यह कार्यक्रम हो वे भी रहें—इसीलिए मैंने नेता-सदन से बार बार अनुरोध किया था—िक आप 27-28 तारीख को न करें, 31 तारीख के दिन करिए जिससे वे आ सकें। हो सकता है वह 31 को आ जाएं, हो सकता है जीत कर आ जाएं। तो मार्गरेट अल्वा हैं, लीला दामोदर मेनन हैं, मैमूना सुलतान हैं और जितनी महिला सदस्य हैं जो रिटायर हो रही हैं उन के प्रति शुभ कामनाएं प्रकट करता हूं और आशा करता हूं उन में से कुछ को सफलता मिलेगी और फिर से यहां स्थान मिलेगा।

श्री मोला पासवान श स्त्री (विहार): सभापति जी, ग्रापने ग्रार विरोधी दल के नेता ने जो विचार ध्यवत किए हैं, जो फीलिंग्ज प्रकट की हैं मैं उनके साथ हं। थोडी देर के लिए कुलकर्णी साहब को लेकर मिठाम में कुछ खट्टापन ग्रा गया था लेकिन ग्रापने बहुत होशियारी के साथ उस को सम्भाल लिया ! मैं तो ऐसा महसूस करता हूं, कुलकर्णी जैसे बादभी हैं, यह समझो कि हाऊस को लाइवली बना देते हैं, हाऊस में जिन्दगीला देते हैं। येसे ग्रौर भी बोलने वाले एबल मेम्बर हैं। तो थोडा सा बरा हो गया और मैं चाहता है ब्रापने जो कहा, उससे खटास के ऊपर जो मिठास मारी उस से वह खटास दूर हो गई। वे खास मेम्बर हैं, जितने जाने वाले मेम्बर हैं उन में । तो हमारे जाने वाले मैम्बरों में ऐसे मैम्बर हैं जो ग्रपने विषय का ज्ञान रखते हैं, बोलने में पट है, अच्छे सांसद हैं। कई बार, में जानता है, वे इतना अच्छा बोलते हैं कि मैं उन से सीखता हूं ग्रीर इसका गर्व करता हं। हम साधारण बोलने वाले मेम्बरों को उन से शिक्षा मिलती है, उन से प्ररणा मिलती है। वे लोग जारहे हैं, ग्रीर जाना जरूरो है मै

चाहता हूं जितने जा रहे हैं वे जल्दी चले आएं। अगर हमारी चलती तो मैं यहां से कह देता कि आप लोग फिर से चले बाब्रो, जाना नहीं । वे इस सभा में लगाव रखते रहे हैं, जो इस सभा में उन्होंने कांद्रियुशन किया है, और इस के जरिए जो देश की सेवा की है, इसी भावना को लेकर वे जाएंगे। कुछ हम लोगों ने भी सीखा है, सदन से सीखा है, ग्राप से सीखा है, सभा से सीखा है । मैं इस ग्रवसर पर ग्रन्नी ग्रौर ग्रपनी पार्टी की ग्रोर से उनको हार्दिक विदाई करता हं और मैं समझता हं, जितने ग्रधिक से ग्रधिक ग्रादमी लीट कर ग्राएं इससे बढ़ कर खुशी की दूसरी बात हमारे लिए कुछ नहीं होगी।

श्री रबी राय (उड़ीसा) : चेयरमैन साहब, मैं रिटायरिंग मंम्बर्स की तरफ से बोल रहा हुं। पिछले छ: साल के दर्मियान जब से मैं आया और मेरी तरह रिटायर करने वाले लोगों का जो इस हाऊस से संबंध रहा वह हम लोगों के लिए बहुत मुख्यवान समय रहा । मैं एक व्यक्तिगत बात बता देता हं। व्यक्तिगत रूप से जी हमारे दोस्त हैं सरकारी दल के उनके साथ जो भाईचारा रहा है और गुरुतर मतभेद रहते हए जिस तरीके का बर्ताव उन हम न मिला है वह में आशा करता हूं कि बाहर भी बना रहेगा । में तो नहीं जानता, लेकिन उम्मीद बन्ता हं कि अगर कोई गलती हम से हुई होगी तो वे माफ करेंगे। हमारे जा सदस्य रह जायेंगे उन से मैं कहना चाहता हूं छीर खासकर आप से कहना चाहरा हूं कि विदा का समा तो आता है और विदा का समय १२ व्यक्ति के लिए इख का समय होता है, फिर भी मैं इतना ही कहना चाहता हूं कि हमारे मत में जो एक भावना ह्या रही है वह

### [श्री रबी राय]

यह है कि हम लोग एक राष्ट्रीय सर्वान-मति, कांशें यस, प पहुंच चुके हैं और वह है राष्ट्र को वनाये रखना, राष्ट्र के प्रति जो लायल्ट है उस को बनाये रखना और उसके साथ-साथ संविधान में जो बित्यादी अधिकार मिले हुए हैं फाउंडिंग फादसँ की स्रोर से उन की बनाये रखना । आप हमारे चेयरमैन भी हैं और राष्ट्र के उपराष्ट्रपति भी हैं। ग्राज विदाले। के समय मैं इस तरफ के सदस्यों ग्रीर सरकारी दल के सदस्यों से कहना चाहता हूं कि हम लोग जब बाहर रहेंगे तो इस सदन की कार्यवाही को हम बाहर से देखते रहेंगे। राज्यसभा, जो काँसिल आफ स्टेटस है. के दो बुनियादी काम है-एक जी जनता के बुनियादी अधिकार है उन की रक्षा करना यर दूसरे संविधान के तहत जो राज्यों को अधिकार मिले हुए हैं उनकी रक्षा करना। हम को डर है कि ये दोनों अधिकार कुठित न हो जायं, सरकमस्काइब न हो इसलिए में दोनों तरफ के सदस्यों से कहंगा कि मेरी यह भावना है कि इन दोनों चीजों की--राष्ट्र की गरिमा ऊंचा रखना, ग्रीर संविधान के तहत जो बनियादी अधिकार करोड़ों नागरिकों को मिले हए हैं और राज्यां को जो स्वायत्तता श्रीर ग्रधिकार संविधान में भिले हए हैं-की रक्षा करना इस सदन का कर्त्तव्य है। इससे इस सदन की गरिमा बढेगी ग्रीर हम लोग जब बाहर रहेंग तब गर्व कर पायें कि हम कभी उस राज्य-सभा के सदस्य थे जो राष्ट्र की हिफाजत करने में ग्रीर संविधान के तहत जो करोड़ों नागरिकों को बुनियादी अधिकार मिले हुए हैं उन की रक्ष कर में लगी हुई है। इतसे ही हम लोगों को सन्तोष होगा। इतना ही मुझ को कहना है।

SHRI BHUPESH GUPTA ("West Bengal): Sir, I rise to associate myself with words of goodwill and good wishes to the MemBers who are retiring. Obviously, at the moment, we are not going to speculate on who will come back or who will not come back. As you rightly said, some will and some may not. Nevertheless, they have been our colleagues and they shall remain our colleagues. As far as I am concerned, Sir, I treat all Members of the House at personal level as my very dear personal friends. Whatever our political differences with them—and they are bound to be there in a. democratic system of the kind we have—whatever the conflicts and clashes, heat or bitterness at times, abiding friendship at personal level has" alwayg been sustained by mutual co-operation and goodwill of all concerned. It goes to the credit of this House which, despite all the quarrels and conflicts, has functioned as a kind of a family. That feeling we have. Now many of our esteemed and dear friends we will be missing.

Sir, we are passing through extraordinary times. Normally in the case of those who retire, the vacancies are filled before their membership expires on the 2nd of April, because the elections are usually completed by the end of March. Now for another two months or so perhaps 44 seats in this House will remain vacanT~be-cause nine States will have to elect 44 Members. And that will not take place before the Assembly elections are over. This is an extraordinary situation. But then we are passing through extraordinary times.

Sir, individually if I have to pay tributes, I can do so. But then it will take a lot of time. I do not wish to do this thing. But all the same I have the collective experience of all of them.  $A_s$  very goo'd friends, whether they interrupt  $m_e$  or whether they attack me or whether they defect from this side to that side or vice-

169

As far as the lady Members are concerned, in the Y&Sr of International Women, perhaps, we should say a word or two. The lady Members in our House have given an excellent account of themselves. Although we have not been, on this side, good enough to hold some of them. Nevertheless, they have given an excellent account of themselves. They have given a good account of themselves when they were with us and they have given a good account of themselves when they separated with us. Sir, therefore, I need not say on this very much.

Finally, Sir, those who will be going out, will be belonging to various political parties. The 'conflicts will remain. They will fee there outside. But I do hope, Sir. wherever they are, we shall be with them and they will be with us in spirit and even in action sometimes in many places.

A thought comes to me, and I share this thought with the House, "eSpecially those friends who are leaving us. In two years time I shall be Before that, I may say here leaving. that we have established a Parliamentary-cum-Cabinet system. This Parliamentary institution, and demo cracy, for alj the drawbacks, short comings and weaknesses, have played a great part in bringing about the national unity and the national inte We have in gration. our National Anthem the concept of unity in diver sity. We have in our Constitution that concept echoed. Parliament, this House and have the other House, whatever may be the criticism and criticisms have played a certain very useful role in advancing and. promoting the cause of national unity and integration apart from sustaining democracy. I do sincerely hope, Sir, that wherever we are placed, here or outside, we shall see that nothing comes in the way which will disturb the democratic system and the Parliamentary-cum-Cabinet system in particular I repeat, the Parliamentary-cum-Cabi-net system in particular or the unity of the nation and its great integration.

one word about our Deputy Chairman who seems to be on the retiring list. I have known Mr. Mirdha for years. I may say, rarely have I come across such an affable gentleman and understanding gentleman, full of sympathy and humour, and I have never had an occasion to quarrel with 'him; in fact I have never seen anybody quarrel with him. It was in his Job, Sir, to De'in the Treasury Benches at one time and to occupy your Chair at another time and yet avoiding all situations when one would have grievance or complaint against him. Mr. Mirdha personifies the finest tradition of this House. Therefore, I have words of emotion and sentiment towards him and it will be a loss which will be very deeply felt. Loss will be felt with regards to others also. Yet Sir, there comes a time in life when we have to face such an adverse and trying situation. We hope to do so in the service of the nation, in the service of democracy, in the service of the system, in the service of the House, remembering our association with the friends who will be departing by the end of this month. Thank you, and thank all of you.

SHRI P. RAMAMURTI (Tamil Nadu): Mr. Chairman, Sir I wish to associate myself with the sentiments expressed by all the previous speakers with regard to the retiring Members. I do not think that this is an occasion for me to be utilised for paying homages or speaking on various aspects of the political system we have and the perils we face. But as far as the retiring Members are concerned,

[Shri P. Ramamurti]

171

it is quite likely that many of them may not return. Some o^ them will return. I would only want to remind them and remind all of us that Parliament is not the only forum from which we can serve the pepole and serve the country. Whether We are Members of Parliament or we are outside, service to the people can be done in various ways. And I do not know whether Membership of Parliament limits our capacity to serve the people in other ways. Anyway, I only wish that they would continue to serve the country and the people in whatever positions they are placed, whether they come back to the House or they d<sub>0</sub> not come back to the House.

Lastly, I would join Mr. Bhupesh Gupta in paying my tributes to Mr. Mirdha whose suavity has been par *excellence*. Very difficult situations he had managed without being ruffled. It is very difficult to get a person of such an unruffled nature. I hope he will come back and we will have the opportunity to have his services here once again. Thank you.

MR. CHAIRMAN: Before I cal> upon the other Members to speak, I may say that I have taken Mr. Mirdha so much for granted by my side that it did not come across my mind that he is retiring. I think he is coniing back. If there is anybody coming back, it will be Mr. Mirdha. In addition to all this which we have said about him, personally speaking, it is not only in this House but for years he has been my friend. And really I took it for granted that he will always be by my side. But should he not come back, it would be a very sad day for me because he has been of immense help to me. I should not like to mention his many qualities, for it has been done by Members already.

I wish that I had included him in my valedictory address. But I think it will hardly be necessary because

if I can foresee the future, Mr. Mirdha will be here in this House

Retiring Members

Now, Mr. Dhabe. One by one.

DR. (SHRIMATI) SATHIAVANI MUTHU (Tamil Nadu):. . . Sir, . . .

SHRI JAGJIT SINGH ANAND (Punjab): Sir, sh<sub>e</sub> is the Leader of the AI-ADMK Party.

MR. CHAIRMAN: Oh, Leader? Just a minute, Mr. Dhabe.

(SHRIMATT) SATHIAVANI MUTHU": Sir, I will be failing in my duty if I do not express my felicitations to the retiring Members on be-v half of the AI-ADMK Party in the Rajya Sabha, especially the retiring lady Members, Mrs, Ambika Soni, Mrs. Leela Damodara Menon<sub>i</sub> Mrs. Jamuna Devi and others. Sir, we say that this is an elderly House. When I first entered this House and saw Shrimati Ambika Soni my impression was that it was probably wrong, to call this as the elderly House when ladies like Shrimati Ambika Soni are sitting in this House. But they have contributed their mite to the country and for the welfare of its people.

Now a few words of felicitations about our beloved Deputy Chairman, Mr. Ram Niwas Mirdha, Dr. Ram-kripal Sinha, Mr. Kesri sitting on the Treasury Bench and Mr. Kalpnath Rai. All the Members, irrespective of Party affiliations, come here to do justice to our hearts and minds and to serve the people. Whether we are Members of this House or not it is ouf duty to render service to the people and the country. I hope many of these retiring Members will come back and continue their service here. Even if they do not get a chance to come back, I hope they will remain in politics and continue to serve the people and the country as the Members of this House.

I once again pay my respects and bid farewell  $t_0$  all the retiring Members. Thank you.

SHRI S. W. DHABE (Maharashtra): Mr. Chairman, when I came in 1974 to this House I was absolutely new to the field of Parliamentary work, having spent a major portion of my life in trade union, work and legal profession. Between 1974 and 1980and I am retiring now-a number of historical events have happened in this House and very eminent debates have taken place here. I cannot forget the two Constitutional Amendment Bill debates in which eminent persons like Mr. C. K. Daftary, Mr. D.K. Barooah, Mr. Bhola Paswan Shastri, Shri Bhupesh Dada and others made very good speeches. There were also occasions when acrimonious debates and unfortunate events took place when Dr. Subramanyam Swamy was expelled from this House. We had also good debates on the controversial special Courts Bill and recently during the debate on the Kanti Desai affair, my colleagues and friends, Mr. N.K.P. Salve and Mr. Goswami made historical speeches.

I am very proud that this House and its Members are very vigilant for the protection of its rights and for championing the causes of the people.

It was also my good fortune  $t_0$  have good trade union friends in this House, like Mr. Kalyan Roy, Mr. A.P. Sharma, Mr. Bhardwaj, Mr. N. K. Ehatt and Mr. Kali Mukherjee who retired two years ago.

This House had very high traditions in the post of its Secretary-General. When I entered this House, Mr. B.N. Banerjee was the Secretary-General, and his successor, Mr. S.S. Bhalerao, is now the Secretary-General. They have always helped us in discharging our functions and explaining to us the procedures and rules of this House.

When I" entered the House Mr. Godey Murahari was the Deputy Chairman. Thereafter the Janata Party came to power and a tradition was developed or a convention was established that a person from the Opposition should be the Deputy Chairman. Then mf esteemed colleague, Mr. Ram Niwas Mirdha, was unanimously elected as the Deputy Chairman.

I feel that in a democracy conventions have got more importance and I hope thees healthy conventions will continue hereafter also.

I know Mr. Deputy Chairman very intimately, not merely as the Deputy Chairman of this House but as the guiding spirit in a number of social activities, specially in the field of sports. His interest in the field of sport is well known. He likes to play Cricket Matches and likes to lead the M.P.'s team. Due to his inspiration, we organised a 1 P.M. Parliamentary had Forum of Sports and, under his stewardship, Sir, I had the privilege to work which has done a lot of as its Secretary, the cause of work for sports and sportsmen.

Sir, when I became a Member, Dr. G. S. Pathak was the Chairman. Thereafter, Mr. Jatti came and you have succeeded him. I am grateful to your successors  $wh_0$  have always helped me . . .

SOME HON. MEMBERS: Predecessors.

MR. CHAIRMAN: I have not gone. (Interruptions)

SHRI S. W. DHABE: I am really sorry, Sir. I wanted to say only "predecessors", but by mistake' I used the word "successors". They all raised the dignity of the House to a very high order and we were all given a very kind treatment by them.

Sir, in this House, great traditions have been built up, and friendships have been cemented up beyond political party considerations. We have worked as a team and though we are having fights here or outside the House, our comradeship and friendship were always useful and it has [Shri S. W. Dhabe]

been very permeating. Sir, the greatest feature of our parliamentary institution is that it has not only been the bulwork of Indian democracy, it has also helped to create an atmosphere for doing public good.

Sir, I am also very grateful to the staff, particularly the Reporters and Stenographers and I am grateful for the cooperation and the assistance given by all the persons including the peons in this House. I am also very grateful to my leader, Shri Bhola Paswan Shastri, Mr. Y.B. Chavan and my other colleagues and also to the Chief Whip, Mr. Nanda. They have always given us opportunities to present our point of view.

Sir, I am privileged to have you as the Chairman of whom I was a student in the Nagpur University College: of Law. 1 wish you all success. (Interruptioixs). I wish you all success, Sir . . .

MR. CHAIRMAN: Thank you.

SHRI S.W. DHABE: . . . and I wish you all prosperity in life. I also expect that the dignity and the rights of the Members of the House would remain uppermost in your mind in the discharge of your functions and in giving your directions and guidelines.

SHRI K. K. MADHAVAN (Kerala). And also the sovereignty of Parliament.

SHRI S. W. DHABE: The sovereignty of Parliament is there in India. Before I take leave, Sir, I would also like to submit my observations on my experience in this House. I would like to submit that the parliamentary institutions, though they are bulworks of Indian democracy, are to be kept above party politics and party considerations. I strongly feel that institutions like the offices of President, Vice-President and Governors should be kept above all political controversies. Today, the poltical situation is none  $t_0$  happy. In the

political turmoil, Sir, notions of right and wrong are subordinate to the fulfilment of political purposes and the political code has become now 'Ends justify the means". I feel strongly, that the Opposition parties cannot escape their responsibility for giving a viable and strong alternative so that the party system in our democracy could become successful and the politics of convenience is wiped out and the politics of conviction comes into existence in our country. I feel. Sir, in order to make sucess of democracy, it is highly necessary that democratic institutions and traditions must be maintained by all the political parties.

Retiring Members

Sir, I am personally thankful to all the Members here, on this side and on the other side and also the leaders for all the cordial treatment they have given me. Sometimes We have quarrelled with each other and sometimes we have developed differences of opinion. But, Sir, now I take the opportunity to apologise for any mistake that I might have committed.

I hope, Sir, that our friendship with all the other Members and comrades will continue and this great institution will serve the country for years to come, true to its traditions and its glory. Thank you, Sir.

श्री जगदीश जोशी (मध्य प्रदेश) : श्रीमन्, श्रापने जो मुझे इस श्रवसर पर श्रपने विचार प्रकट करने का दिया है उसके लिए मैं आपका श्राभारी हुं । श्रीमन्, राज्य सभा एक भ्रपना श्रलग दायित्व है लोक सभा भंग हो जाती है, राज्यों की विधान सभायों भंग हो जाती हैं देश की सर्वोच्च लोकतांत्रिक शक्ति रूप में राज्य सभा भ्रपने स्थान पर बरकरार रहती है। इसलिए इस राज्य सभा का एक भ्रपना ऐतिहासिक दायित्व रहा करता है। इन 6 वर्षों में जिन दिनो में मैं इस सदन का सदस्य रहा ह इस देश में कई उतार-चढ़ाव हुए हैं, कु

177

परिवर्तन ग्रीर प्रत्यावर्तन हुए हैं । इस राज्य सभा ने अपने उन सारे संवैधानिक कत्तं व्यों का बड़ी गरिमा के साथ निर्वाह किया है । सदस्यगण इस सदन के दलों की सीमाधों के परे भी खापस में एक पारिवारिक सम्मान के साथ रहे हैं और उनमें एक प्रगाढ़ मैं वित्व का रिक्ता रहा । किन्तु मेरा कहना यह है कि राज्य सभा विशेष तौर पर राज्यों की सभा है जिसने इस देश की संघ य शासन व्यवस्था को मजबूत करना है । दुर्भाग्य का विषय यह है कि बहुत से महत्वपूर्ण प्रश्नों पर राज्य सभा विवाद कर नहीं सकती । इस तरह के मामलों के संबंध में लोक सभा सर्वोच्च है और उसे रहना भी चाहिए। लोक सभा के मत से सरकारों का बनना या बिगडना यह उचित वस्तु है लेकिन किन राज्यों में केन्द्रीय धन का कितना हिस्सा मिले. किन आधारों पर मिले इसको निरुपति करने का ग्रधिकार किस के पास होना चाहिए । ग्रसल में लोक सभा में, सामान्यजन, किसी भी देश के किसी भी हिस्से का ब्रादमी लोक सभा के लिए हिन्दुस्तान के किसी भी हिस्से से चुन कर ग्रा सकता है उसकी दृष्टि राष्ट्र के साथ साथ राष्ट्र की पूरी कल्पना के साथ है लेकिन राज्य सभा के सदस्य की दरिट राष्ट्र की पूरी तादात्मिकता के साथ साथ उस राज्य के प्रति भी है जिस का वह प्रतिनिधि है । क्योंकि राज्य सभा का सदस्य जिस राज्य का मतदाता होता है जहां का मतदाता होता है वहां की विधान-सभा के माध्यम से

चुना जा सकता है लेकिन दुर्भाग्य का

विषय यह है कि अपने राज्य में किन किन

ग्रधिकारों की रक्षा होनी चाहिए, कितने

उस राज्य में विकास के साधन लगने

चाहिएं, गरीबी, बेकारी या पिछड़ेपन

को दूर करने के लिए किन किन राज्यों

में क्या क्या उपाय होने चाहिएं, अभी

तक ऐसा कोई फोरम राज्य सभा के माध्यम से नहीं बन सका । हो सकता है जिस समय संविधान निर्माताओं ने राज्य सभा का निर्माण किया हो उनके अन्तर्मन में इस बात की इच्छा रही हो कि एक ऐसा सदन हो जो राज्यों को सम्पर्ण संरिक्षण देने की स्थिति में हो सके । लेकिन ग्राज तक वह सकारात्मक रूप नहीं दे सके। मैं समझता हूं कि नियमों के आधार पर, अलग अलग अधिनियमों के ग्राधार पर ऐसी व्यवस्था की जा सकती है जहां पर राज्यों के अधिकारों के संरक्षण के लिए बराबर संघर्ष कर सकें, श्रपनी वातों को कह सकें। इसके साथ साथ चुंकि राज्य सभा कभी भंग नहीं हो सकती इसलिए राज्य सभा के पास अगर उसकी नियमावली में यह ग्रधिकार भी जोड़ा जाए कि कार्य स्थगन का ग्रधिकार राज्य सभा के ग्रन्दर भी हो, प्रस्ताव पेश हो सके तो एक ग्रन्छी चीज होगी । कुछ राज्यों की विधान परिषदों को इस बात का अधिकार है कि कार्य स्थगन के प्रस्ताव की ग्रनमति उन्हें दी जाती है । हमारे सदन की नियमावली में इसका कोई उल्लेख नहीं है । श्रीमन्, विभिन्न समितियों में रहने से, कुछ समितियों की ग्रध्यक्षता करने से ग्रौर इस सदन में भाग लेने से मझे इस बात का तजबा रहा है मैं निवेदन करूंगा कि श्रापके नेतृत्व में, जब यह सदन ग्राप चला रहे हैं, एक विधिवेत्ता ग्रौर विधि शास्त्री की ग्रध्यक्षता में हम लोग श्रपना काम सम्पादित कर रहे हैं तो उन मृल्यों को जो राज्य सभा के नाम के साथ जुड़े हुए हैं ग्रीर इसके अधिकारों को जो देश के विभिन्न संघों के मौलिक ग्रधिकारों के ग्रधिकार हैं. उनके लिए ऐसी कुछ व्यवस्था ग्राप जरूर कर सर्वेगे । आपको डाइरेक्शन देने का ग्रधिकार है। इन डाइरेक्शनों में ग्राप एक समिति का निर्माण कर

### [श्री जगदीश जोशी]

179

सकते हैं जो विभिन्न राज्यों की स्थितियों पर विचार कर सके। इस प्रकार की समितियां जैसे सबार्डिनेट लेजिस रेशन, पेटी-शन्स समितियां, ये सदन की अलग अलग समितिया है ग्राप किसी ग्रन्य समिति की योजना भी बना सकते हैं । श्रीमन्, मेरा सौभाग्य है कि मेरे राज्य का जो मुख्य न्याधीश रहा हो, देश के सर्वोच्च न्यायालय का रहा हो, वह इस सदन का सभापति है । श्रीमन्, मेरा बहुत ग्रदव ग्रीर सम्मान के साथ निवेदन हैं कि यह राज्य सभा है. संसद है यहां केवल विधि की सीमाओं के अन्दर निर्णय नहीं होते हैं। कुछ निर्णय राजनीतिक भी होते हैं और कछ निर्णय इस प्रकार के भी होते हैं जो इस देश के लोकतंत्र को चिरस्थायी बना सकें । मेरा निवेदन है कि श्रीमन्, एक व्यवस्था में रहे हैं । श्रीमन् की विचारधारा बहुत बड़ी है, विवेक विशाल हैं और यसीम हैं वे उस ग्रसीम विवेक में इन परम्पराध्रों को स्थान देंगे ताकि देश का लोकतंत्र देश का संघीय स्नाकार स्रोर देश के विभिन्न राज्यों की स्थिति सुदृढ़ हो सके तथा राज्य सभा एक प्रतिबिम्ब बन सके देश के संघीय प्रशासन का, देश के विभिन्न राज्यों की आंकाक्षाओं का, इच्छाओं का ताकि देश सब हाथों के साथ मिलकर समन्नत हो सके । इन्हीं शब्दों के साथ मैं निवेदन करूंगा कि हम लोगों ने, इस सदन के हर पक्ष के लोगों ने जिस तारतम्य, तालमेल ग्रीर सीहार्द के साथ इस सदन का संचालन किया है, वह परम्परा आगे भी रहेगी और यह सदन अपनी इन तमाम पुरानी मर्यादाओं में कुछ त्यी मर्यादाएं बनायेगा जो देश की लाक-ाही के इतिहास में चिरस्थायी बन सकेगी।

SHRi JAGJIT SINGH ANAND: Mr. Chairman, Sir, I am thankful to you for giving me this opportunity of saying a few wards on behalf of the retiring Members of not only my Party,, the Communist Party, of India, but also of other parties who may not have an occasion to address you and the House at this moment.

Sir, this House has been presided over by many eminet dignitaries before I came and also when I have been here. During my time, Shri Gopal Swarup Pathak was there, Shri Jatti was there and now<sup>1</sup> you are there. Before that Sir, those who came to be the presiding dignitaries were great sons of the soil in thenown right.

Sir, for me this is not a formal oc-cassion. I remember that the country went through many vicissitudes and many ups and downs during the period when I came in 1974 as a green horn so far as parliamentary work or parliamentary practices are concerned. Sir, in the earlier period, of 1374-75, the parliamentary democracy of our country with all its limitations imposed by the system in which it was envaloped was functioning all right though there were some portents of the future. But then, Sir, the internal emergency came and there was a time when what we said in this House was also not allowed to be reported outside. And there was naturally a suffocation. Then, Sir, after the emergency, when the Janata Party came to power, whatever was the early tradition before the emergency was restored and there was a whip of fresh breezo and the Feroz Gandhi Act which had been repealed was brought back on the statute. There were other positive features also. But, Sir, my experience has been that neither the Janata Party in other respects, nor the Congress (I), which has come to power now sticks to the promises that it makes to the country. We know that struggle we had to wage in this House in order to see that the MISA is put away from the statute book, through it was a definite

182

promise made by, the Janata Party at the time of electiong and in certain other respects we are witness to cer- 'tain promises of the Congress (I) that they made in their election manifesto. But then I would say that these ups and downs are there. Now, we are passing through a very critical phase and I am frankly worried as to what will happen to our parliamentary democratic system in the immediate next years. 1 am not worried in partisan way. I would ibe happy, if whatever has been achieved in the field of parliamentary democracy in our country since we freed ourselves from the foreign yoke is retained and not only retained but the positive in it is built upon, is further extended, through our forum, the Rajya Sabha, which is a very very important forum and,, if I may say so, it is a more important forum so far as national integration is concerned.

Good wishes to

Sir, I came • to understand my country much better after coming to this House in which representatives of all the States have come to function and by coming into contact with them, not only at the personal level but also through their contributions, we owe it to history to carry forward the various traditions of this country, and in that the Rajya Sabha and Parliament a9 such can play a very positive role if all of us, Sir, put all our efforts together in order to see that this role is achieved.

Sir, before I go on to something else, I would like to 3ay that I have come to learn the Parliamentary practice the hard way. When I came here, my leader, Shri Bhupeshji, under whom to function is always a treat, simply told me, you know everything, when I knew nothing. Whatever little my experience has been, I want to make only a small suggestion, which I have formally moved also and that is that it would be better if special mentions, i.e., the game day special mention get a precedence over the Calling Attention Motions, because they are very important matters that are allowed to be brought to the

notice of the country through the forum of the House and if they have a precedence then it is possible to get a better coverage in the press. That is just by the way.

What I am actually trying to emphasise i, that apart from the vicissitudes that we have gone through, now is the period in which the future will be determined and I wish all of us who are going to remain here devote all their energy to see that the system of parliamentary democracy, which is a delicate mechanism, which has contributed a lot not only to national integration, not only to the reflection of nation's wish but also to the growth of our country as an integrated whole in many fields, which has been a platform for putting forward the point of view of many many varied people and their aspirations, which has been a platform for exposing certain things, which through this exposure here have been brought to a proper perspective is nourished well.

Now, sir, at the personal level I have had the opportunity of functioning with very many people, who are very eminent in the country, whom I knew as a journalist for a very long time. Functioning with them at close quarters has been a very good experience, a very great experience. Apart from functioning with Shri Bhupeshji Bhupeshji is an institution, an institution of the Rajya Sabha—and learning from his performance, I had the occasion to function with Shri Advani when he was in the opposition, when he wa<sub>9</sub> on the Treasury Benches and when he again is in the opposition and is the Leader of the Opposition today. Now, as far as political beliefs go, I am farthest from him, but as ^ar as his comptence, his geniality, his method of dealing with people and his personal equations are concerned, I will carry, very happy memories though these may not be able to bridge the political or logical differences that both of us are subjected

[Shri Jagjit Singh Anand]

183

to. Then, Sir, I had seen Shri Pra-nab Mukherjee perform earlier in any situation well. Now he is the Leader of our House and I have great regard for his geniality, lovable personality and co-operation. Apart from that, Sir, with very many friends, j have had personal equations, more specially, with Shri Khurshed Alam Khan. It is, perhaps, because I also by culture, though not by belief, belong to a minority in India and he also represents a minority and there were many occasions for me to advocate the cause of minority that he represents, together with him.

What 1 ami saying is that it has been a very valuable experience a very happy, experience, which has broadened my outlook and I only feel that while retiring from this House when I go back to my own political job, which is political journalistic job if II may say so, whatever experience I have gained, will be put to great use for the sake of the country. I will cherish the memories of my colleagues in the House and about all the presiding officers who are no longer there and who are still there, and about yourself, Sir. Sir, sometimes, I am a very extrovert person and more assertive then I should be. There have been occasions when 1 have been in clash with all the dignitaries but 1 think that has been a, passing moment. But one person with whom I did not come into clash and who presided most of the time, is Shri Mirdha. And it is because of him, not because I am what 1 am. So, he richly reserves the compliments that have been paid to him by other friends also.

As for the people who have been helping you, Sir, and helping this House-Shri Banerjee was there earlier; Shri Bhalerao is now here— they, have co-operated with me as heads of the team particularly. And

as lor the Reporters, I must say that I taxed their capacity very much 'because I am very fast and it is like a torrent sometimes but they have always tried to see that 1 am not misreported.

I do not want to take more time of the House except to say that I do hope that this great House and our Parliament will be in those hands who will try to build positiveness, to extend positiveness, in the Parliamentary democratic structure that has been built up because, Sir, it is a very sansitive structure. I would not be true to myself and to my conscience if I do not say openly that very many shadows are being cast on this structure and it is the duty of all of us, irrespective of our notions, beliefs, ideologies or parties to see to it that not only it is retained but it is further extended and it is further strengthened as an instrument of serving the nation and national integration and for taking India forward in the traditions of those great sons who laid their lives to see that our country survives. Thank you.

SHRI SRIMAN PRAFULLA GOS-WAMI (Assam): Mr. Chairman,, Sir, first of all I thank you and express my gratitude for all that you have spoken. I also offer my thanks to your staff and other officials, and to to the Secretary General, for all the assistance that we have got. Then I would sav a word about our Deputy Chairman, Mr. Mirdha with whom I have had close contact while he was the Home Minister and then he was the Deputy Chairman. During election time also I contributed to his election. He is now retiring. I am retiring voluntarily but I wish that he comes again and remains as Deputy Chairman to guide the House. I am glad to say that I have been returned to Rajya Sabha for two terms, for a total period of 11 years. It is enough for me and I have no desire to continue any longer. So let me retire gracefully and make room for others to come.

I feel, I have become more Sir, more reasonable and more, cultured,, accommodative by remaining in this House I am friendly to all the Members both sides and they too were very kind to me. I thank them all. So, Sir, in pril 1967, I entered the House after completing two terms as member of the Assam State Assembly. After lapse of two years, something happened there and again i came in 1974 and now I am retiring. When I entered the House, Shri Uma Shankar Dikshit was the Leader. Sir, Mr. Advani is now the Leader of the Opposition. In between, for some time, lie has been the Leader of the House. Now. he has again become the Leader of the Opposition. Sir, I am also happy that Mr. Pranab Mukher-jee has now become He was sitting the Leader of the House. with me in the backbenches when he entered from Bangla Congress. Gradually, he went up and he has now become the Leader of the House. But I am always here in the central postion of the both sides. Sir, in 1978, when the Congress split I remained inde-Now, Sir, I am retiring as an nt, i am happy because pendent. independent. independents have the freedom to vote. We number about 11 or 12 sometimes 14 to 15. I have with me here Mr. Lakshmana Gowda, he came as an independent, not on party lines. He was very close to me. Now, when i am retiring,, he is sitting adjacent to me. Our numbers are 94 and 95. V/e both are retiring. He has always been a guide to me. Sir, have we function as independents, we have collective discsussions and we have the freedom to vote. Mostly, collectively we vote. Sometimes, one cr two may vote differently; but we are allowed to vote freely. Yesterday, one of our colleagues, the junior-most independent Member, Shri Dinesh Goswami, voted for tfte Resolution of comrade Bhupesh Gupta and we voted against Sometimes, I have also voted with the CPI and CFI(M). Such is the way the independents function. Sir, the pattern, the style and the method of politics hao brought about tremendous changes in the function-

185

Good wishes to

ing of political parties and politicians. When I joined politics in the Prime of youth, there was freedom struggle under the leadership of Mahatma Gandhi. We were imbibed with a spirit of sacrifice and dedication to the struggle and our noble ideal. We left cur colleges and our future career; even our family and our personal interests. Our goal and our cause was dearest to all of us. Today also, I want to maintain this spirit. Sir, politics to me is a courage, conviction, a philosophy, a science, an art and, above all,, an inspiration jn my life. But now, Sir, this is the age of science and technology. A new class of political technocrats has emerged and my temperament and my principle cannot suit with this. Anyway, I am retiring. Sir, when I entered, Mrs. Indira Gandhi was the Prime Minister. In between she was dislodged and Mr. Morarji Desai was the Prime Minister for some time. Now, When i am retiring, Mrs. Indira Gandhi has again become the Prime Minister. Personally, I have some gratitude and regai'd for her because she helped me while I was a victim of political conspircy in my State. In the year 1972. Today, I am independent. I cannot go to this side or that side. I will be in the centre. But I am now retiring, and 1 get the greetings of m<sub>v</sub> dear friend Bhupesh Gupta. Last time also at the time of retirement in 1972, I mentioned his name. I do not have time to mention the names of other friends. Sir, I once again express my thanks to all the Members,, to you and to the staff and I wish this country to progress.

BHAIRAB **CHANDRA** MAHANTi (Orissa): Mr. Chairman, Sir, parting company with the dear ones is always painful. My heart is full and when heart is full, words are few. I am overwhelmed with the sentiments expressed by you, Sir, and by our hon, friends in this House, who have spoken. I have a large circle of friends connected as I am with various organisations in my own State and others outside the State. experience in these-

Retiring Members

#### LShri Bhairab Chandra Mahanti]

187

,six years in this House has been new, very educative and unique. And with all sincerity I say I will treasure my friendship with the Members of this House young and old, throughout the rest of my life,, wherever I may be. I wish the Members who will be in this House and those who will be coming hereafter and after all well in life and also in their parliamentary career.

And lastly, a word in respect of the Secretary-General and the staff working under him. They are all untiring in their respective places. It is a pleasure for anybody to work with them and in that atmosphere, including the people who are from the railways and from the banks here.

श्री देवेन्द्र नाथ द्विवेदी (उत्तर प्रदेश): सभापति जी, मैं ग्रापका बड़ा ग्रन्गहीत हं कि इस अवसर पर दो शब्द कहने का आपने मझे ग्रवसर दिया । 🗯

भारत के किसी नागरिक के लिए संसद का सदस्य होना उसके जीवन की सबसे बड़ी उपलब्धि में मानता ह । मुझे राज्य सभा का सदस्य होने का अवसर मिला । यह मेरे लिए गौरव की बात रही है और इस ग.रव के लिए मैं अपने दल और नेतत्व के प्रति आ कार प्रदर्शित करता हं।

मान्यवर, संसद् भारतीय संविधान की ग्रात्मा है। संसद भारत की जनताकी ग्राकांक्षाग्रों ग्रीर ग्रामाग्रों का दर्पण है, उनका वह प्रति-निधित्व करती है। भारतीय संसद, लोक सभा ग्रीर राज्य सभा मिलाकर, न केवल राष्ट्र की विधान सभायें हैं बल्कि यह वह माध्यम है जिसके माध्यम से सरकार का जनता के प्रति जोउत्तरदायित्व है वह कार्यान्वित होता है। पिछले छह वर्षों में जब मैं यहां सदस्य रहा हं. भारतीय इतिहास ने अनेक उतार-चढाव देखे हैं। मैं बहुत संक्षेप में निवेदन करना चाहता हं।

बहत सी ऐसी बातें हुई हैं जिन पर हमको विचार करना चाहिए भारत की दृष्टि से, संविधान की दृष्टि से। हमारा संविधान, कोई गीता की तरह एक पुस्तक नहीं है, वह-एक जीवन्त दस्तावेज है। जो हमारी राज-नीतिक सस्थायें हैं, जो लोकतांत्रिक संस्थायें हैं, वह भी िकासशील सस्थायें हैं । पि**छले** 30 वर्षों में भारत की ससद, भारत की न्याय-पालिका ने न केवल भारत में बल्कि पूरे विश्व में एक स्थान प्राप्त किया है। उसके प्रति आदर का भाव बढ़ा है। मख्य रूप से संसद के प्रति ग्रार लोगों की निगाहें रहती हैं। पिछले 6 वर्षों में मैंने तीन प्रधान मंत्री पद देखे संसद सदस्य के नाते । प्रधान मंधी के पद में तीन बार परिवर्तन हम्रा । सभापति के पद में तीन बार परिवर्तन हुआ। नेता सदन के पद में भी तीन बार परिवर्तन हम्रा ग्रौर नेता विरोधी दल के पद में भी तीन बा**र** परिवर्तन हम्रा । परिवर्तन ग्रीर निरंतरता (कांटीन्यइटी) दोनों एक दूसरे के साथ साथ चलते हैं । परिवर्तन आवश्यक है, लेकिन परंपरायें बनी रहें, यह भी आवश्यक है जैसे भ्रादमी चलता है तो एक कदम वह श्रागे उठाता है, लेकिन दूसरा कदम जमीन पर रहता है। अगर वह दोनों कदम जमीन पर रखे तो ग्रागे नहीं वढ सकता । दोनों कदम एक साथ उठाये तो वह गिर जाएगा। संसद इस बात को सिद्ध करती है कि एक तरफ तो हम परंपराधों का निर्वाह करते हैं, परंपराओं के आधार पर चलते हैं और इसरी तरफ संसद वह माध्यम है जिससे इस देश में परिवर्तन होते हैं । सदन के सदस्य के नाते मैंने एक चीज मुख्य रूप से सीखी है जो वै श्रापके सामने निवेदन करना चाहंगा. वह यह है कि यह सही है लोकतंत्र दलीय व्यवस्था पर ब्राधारित है ब्रीर राजनीतिक दलों के माध्यम से लोकतंत्र चलता है लेकिन दल से ्यादा महत्व सस्थाओं का है और सस्याओं से ज्यादा महत्व राष्ट्र का है ग्रीर जब हम इन नजरिये से देखते हैं तो लगता है कि यहां जितने भी सदस्य हैं विभिन्न राजनैतिक दलों

के प्रतिनिधि ने रूप में जो 12 बजे से 1 बजे तक झगड़ते हैं और उसके बाद बादाविवाद करते हैं, उनमें जिन चीजों पर उनकी सहमति है वह बहुत ब्यापक है स्रोर जिन बातों पर उनकी अन्तरमति है वह क्षेत्र ग्रगर देखें तो बह बहुत हो सीमित है। जो राष्ट्रीय लक्ष्य हैं वह हमारे राष्ट्र हे, हमारे संविधान के और हमारे राष्ट्रीय जोवन के किन्हीं सिद्धांती, किन्हीं मरुन और किन्हीं मान्यताओं पर आधारित है। कुछ ऐसे लक्ष्य हैं जो राष्ट्रीय हैं श्रीर उन पर सहमा हुए बिना देश नहीं चल सकता, हमारा लोकतंत्र नहीं चल सकता। यह सही है कि राष्ट्र की जो बुनियादी समस्याएं हैं उसके संबंध में एक राष्ट्र य सहमति विकसित हो और वही एक लब्य रहे जो हमारे संविधान निर्माताओं ने रखा और वही एक लक्ष्य रहे जो कि पिछले 30 वर्ष में हमारे नेत्रव ने हमारे सामने रङा । मझे विश्वास है राजनीति पर तनः ो नहमति है और मझे पुरा विख्वास है कि आगे आने वाले दिनों में अगर हम इस बात को ध्यान में रखेंगे कि जिन बातों पर हमारी सहमति है उस सहमति को, जो असहमति है उससे अलग रखें, यानी असहमतिको सहमति के रास्ते में न ग्राने दें तो राष्ट्रभी ग्रागे बढेगा और यह राज्य सभा संस्था भी एक जीवन्त संस्था के रूप में इतिहास में मानी जाएगी ।

व्यक्तिगत का से मेरा जो रिश्ता रहा है यहां है मानतीय सदस्यों से, आपसे मान्यवर, आपसे पहले जो लोग यां रहे हैं उनसे जो रिश्ता रहा है, इस सदने के नेता पंडित कमलापित विपाठी, उसके बाद माननीय ब्राडवाणी जी ब्रीर उसके बाद माननीय प्रणव मुखर्जी इन सब से जो रिश्ता रहा है, म्राडवाणी पंडित जी भीर भोला पासवान शास्त्री जो जो विरोधी नेता रहे हैं उनसे जो भेरा रिक्ता रहा है, महास्विद से जो नेरा रि/ता रहा है और अन्य अनेक सदस्यों से जो मेरा रिक्ता रहा , जो हमारे बुजुर्ग हैं जिनसे मेरा रिशा रहा है, इस सदन के

वरिष्ठतम नेता भूपेशगुप्त जी से जिन्हें मैं स्वंय एक संस्था मानता हूं, इन सब लोगों से गीर भागाम मीले सकता हूं, इस सब से मैं ने सीखा है। मिर्घा जी से मैंने सीखा है कि किस ढंग में सदन को संचालित किया जा सकता है ग्रार मंत्री के रूप में, एक योग्य प्रजासक े रूप में मैंने उन्हें देखा ग्रीर भी ग्रनेक सदस्य हैं जिनका नाम लेना चाहुंगा जिनसे मैंने सीखा है उन सब के प्रति में अनुब्रहात हूं। मैं अपने साथियां को आश्वस्त करना चाहता हं कि मेरे स्मति पटल पर, मेरा जो माननीय सदस्यों से रिश्ता रहा है वह मेरे जीवन का स्वर्णिम श्रध्याय रहेगः ।

SHRIMATI AMBIKA SONI (Punjab) : Mr. Chairman, Sir, neither my experience nor my temperament behoves me to articulate in words of profound wisdom as the Members before me have spoken. They always say that farewells are sad and to speak not too lightly, I have a bag full of wet handkerchiefs. But before, I leave, I would like to say that this Rajya Sabha, which is always known as the House of Elders, had for me a leeling of great awe. I was almost afraid to enter it on the first day. But in the last four years that I have had the honour of being here, I have realised that all those big names one used to read about and sometimes hear on the radio or television aie no doubt big personalities but they are not all that awesome. It is a nice House of Elders where the 'elders' sometimes behave in a youthful manner and often speak as young people do.

As far as fhe Chair is concerned, when I learnt that a very distinguished Chief Justice is going to Chair the Rajya Sabha, knowing full well that I use my vocal chords and legs very often in this House, I was afraid of being brushed down to my seat often-er than 1 have been. Sir, as far as individual contribution are concerned it is not that I am resorting to this [Shrimati Ambika Soni]

191

any humility, it is a fact that I have learnt than I have contributed. The contribution I can take the most pride on is on behalf of the party I am a Member of, and that contribution has been, thanks to the Deputy Chairman of the Rajya Sabha. We are proud of our contribution to the Rajya Sabha in a way to Mr. Mirdha.

Sir, I am very grateful to the Members of the Secretariat and all those friends and helpers who stand behind our chairs especially. For forgetful Members like me they always had a Question lists ready. They never said "No" to bring a newspaper when I had a special mention granted for the Agenda. Sir, it is with these memories that I am leaving this House, very fond memories of people with whom I worked.

I have the honour of having worked with almost all the Members in this House. Even those who are in the Treasury Benches I got the advantage of their experience or even when we are in the Opposition. I came to know many Members of the Opposition whom I did not know till now. We had a chance of working' with many distinguished Members like Mr. Advani, Mr. Rabi Ray and Bhupesh Dada. And as Mr. Dwivecli said, he is an institution by himself from whom I have drawn a lot of inspiration. For all my colleagues, without naming anybody, I have great respect.

Sir, I depart with not the slightest element of bitterness or rancour. It is a fact that we have taken positions even opposed to each other in spite of personal friendship and feelings. But it is indee i a matter of great pride that when we go outside this House and are in the Lobby we are often entertaining each other to cups of tea and idli and dosa provided by our canteens in the Rajya Sabha and the Lok Sabha.

Sir the Central Hall has become an institution which I am very glad we will still be able to visit.

SHRI BHUPESH GUPTA: Nor are you retiring from the Lobbies.

Retiring Members

SHRIMATI AMBIKA SONI: I would take this opportunity of thanking all those friends who contributed to periences here. Member Ladv friends here, very close to one another, contributed memorable experiences and so many other experiences which will form part of my education. They are experiences which in the future I would recall and learn from.

Sir, I would finally just make an appeal to colleagues sitting here that today's democracy is a question mark in the minds of many people. Topics and debates have been sometimes texts which lacked the relevance of Parliament, relevance of parliamentary democracy. All these are pointers to one fact that people in our country are beginning to wonder how long and how far our parliamentary institutions in this country will function. As a Member of the Opposition I have no doubt that each one of us, whether in the Treasury Benches or in the Opposition, have all sincerity and determination to see that these institutions are not only going to function but will be strengthened and it is our collective task that it should not remain only a resolution or a resolve in our respective minds but this assurance and this conviction must be in the minds of all those people who are voters. But, Sir, this can become a firm conviction in ihe minds of the citizen/' of this country only if there is nothing which erodes our values.

I would not like to mention any particular incident or any particular practice which is being followed now or in the past. Sir, we all know what things should be done and what things should be discarded, because they are not lending any weight to practices which could be called ethical or moral. Victories on the floor of the House for one side or the other are normal. Sometimes one side scores a point and at another time

another side scores a point. The point is that everything should be above-board and something which each one of us can be proud of should be genuine and honest. Sir, this would be my request and appeal to everybody sitting here. I, as a retiring Member, assure my colleagues here that in my political activity outside this House I too will contribute my mite towards strengthening of democracy and democratic institutions in this country.

Good wishes to

I thank you very much, Sir, for giving me this opportunity.

श्री महादेव प्रसाद वर्मा (उत्तर प्रदेश) : सभापति महोदय, आज तो मुझे लगता है जैसे निजी तौर पर मेरे जीवन में नाटक का एक पटाक्षेप हुआ एक पदी खला । 1974 में मैं इधर बैठा था और फिर घुमते घुमते उधर पहच गया । श्रीर रिटायर होते वक्त फिर यहीं ग्रा गया। 20-21 के बचपन के जीवन में गांधी का नान-कोग्रापरेशन मुवमेंट, फिर 30-31 में विद्यार्थी जीवन जवानी के दिनों में फिर दूसरा तुफान उठा । 40-41 देखा, 50-51 देखा 60-61 फिर 70-71 ग्रीर फिर 80-81 देखा । ऐसा मालुम होता है कि जैसे 60 वर्ष के अन्दर कई यग बीत गये । जब वह पहली हवा चली थी ग्राजादी के ग्रान्दोलन की ग्रीर ग्राज ग्राजादी पाने के 30 साल बाद जो स्थिति है उसको देखते हए ऐसा मालुम होता है कि जैसे कई यगों का अन्तर हो गया। इस देश का भाग्य इसके जनतन्त्र के साथ नत्थी है ग्रौर जनतन्त्र का भाग्य इस संसद के साथ नत्थी है जिसमें राज्य सभा की महत्वपूर्ण भूमिका है। मैंने इन पिछले 4-5 सालों में--डेढ़ साल तो जेल में रा, साढे चार साल इस सदन में रहा-इस बीच में जो मझे लगा वह यह कि कभी कभी यह सदन काफी उच्च स्तर तक उठा लेकिन कभी कभी ऐसा मालुम हुआ कि यह उस गरिमा के साथ नहीं चल रहा है जिसकी इससे अपेक्ष की जाती है और यह गुंजाइश हैं कि कुछ और ऊंचे स्तर तक उठे और इसकी

आवश्यकता भी है। जैसा कि हमारे कई माननीय सदस्यों ने कहा कि यह एक परमानेन्ट प्रहरी है हमारे लोकतव का । लेकिन कभी कभी ऐसा भी लगा कि हमारे जो बुनियादी सवाल हैं देश के, ग्रीर जिनके लिए इस सदन में से देश बहुत अपेक्षा रखता है कि कोई रास्ता निकालेगा, लगता है कि कभी कभी हम उसे भूल करके बहुत साधारण सी चीजों के ऊपर बहुत इनर्जी लगा देते हैं तो उस वक्त डिजरेली की यह बात याद ग्राती है--

Retiring Members

"We are paying too much for the wishes."

मुझे आशा हैं कि यह सदन देश की इन समस्याओं के ऊपर जिन के हल के बिना न ग्राजादी सुरक्षित रहेगी, न जनतंत्र ही सुरक्षित रहेगा, तो ऐसे महत्वपूर्ण प्रश्नों के ऊपर उसका पूरा ध्यान जायेगा और यह उठता जायेगा । ऐसा लगता हैं कि शायद अभी 25-30 साल की और आवश्यकता है देश में जनतंत्र को परिपक्व करने के लिये। लेकिन खतरा कभी यह भी लगता है कि 25-30 साल के समय मिलेगा भी कि नहीं । में तो आभारी हूं और बड़ा गर्व महसस करता हं कि इस सदन का सदस्य रहने का मुझे भी गौरव प्राप्त हुआ और जीवन में यह एक छाप रहेगी ही ग्रीर हमेशा यह कामना रहेगी कि सदन श्रपनी गरिमा को उठाए हुए देश के सामने चलता रहे ग्रीर इस मशाल को चरितार्थं करता रहे।

> ये चमन यों ही रहेगा और हजारों बलबलें अपनी अपनी बोलियां सब बोल कर उड जाएगी।

थी जगबीर सिंह (उत्तर प्रदेश) : सभापति महोदय, मैं भ्रापका बहुत ग्राभारी हं कि बहुत देश से कहने के बाद भी आपने मुझे इस विदाई सम रोट में भाग लेने का मौका दिया । मुझे इस बात का गर्व रहा है कि 6 वर्ष इस सदन का मैं भी मेम्बर रहा हं Good wishes to

195

ग्रीर में इस ग्राशा के साथ जो कुछ भी कर सका, जो कुछ भी कह सका वह सब को विदित है। मैं यह आशा करता हूं और विश्वास दिलाना चाहता हूं कि सदन से बाहर रह कर भी प्रजातन्त्र को बचाने के लिए, किसान की सेवा के लिए, गांव ालों देहात वालों के लिए जो भी करता रहंगा वह मेरे जीवन भर का लक्य रहेगा। यों इस 6 वर्ष के अन्दर, मुझे एक शेर याद आता ਲੈ---

> 'गर्विशे अय्याम तेरा श्किया, हमने हर पहलू से दुनिया देखी है।'

में इधर बैठा, फिर उधर बैठा और अब फिर घुम कर इधर आ गया है। मालूम नहींत आइंदा भविष्य क्या होने ाला है। पै एक बा जरूर कहना चाहता हूं ऐसे मौके जा कमा हुआं करते हैं तो बहुत बारें श्रीर विचार मन में आते हैं। मुझे यहां पर ख़ुक्स की लाइन याद आती है:---

'Men may come and men may go, this House goes on.'

हमारा हाउस ऐसा है जो कभी समाप्त नहीं होगा, चलता रहेगा । आज हम एक तिहाई जा रहे हैं, दो वर्ष बाद एक तिहाई और जाएंगे। जुदाई हर प्रकार की हुआ करती है कि ग्रन्छी बातें याद ग्राती हैं। केसरी जी के कुछ विचार हमारे संबंध में रहे हों लेकिन जाते समय उन्हें जरूर तकलीफ हो रही होगी कि हम लोग क्यों जा रहे हैं। ग्रगर हाउस में कुछ गर्मी आती है तो लाबी में जाकर लोगों के अन्दर बहुत प्यार पैदा हो जाता है। जो गर्मी बाई होगी वह अभी दिलों की गर्मी नहीं होगी । कुछ लोगों को गर्मी बाती है विचारों की वजह से, कुछ लोगों को दिखावे की वजह से बाती है। सबके विचार मिलना ग्रावश्यक नहीं है । यहां श्रपनी ग्रपनी पार्टीज के लिए ग्राते हैं, ग्रपनी ग्रपनी पार्टी की सब बात करते हैं । मैं अन्त में एक बात कहकर समाप्त करता हूं और अपना आभार प्रकट करता हूं उन सब दोस्तों के प्रति जिनका प्यार 6 वर्ष के अन्दर मुझे मिलता रहा है। मैं विशेषकर नेता विरोधी दल का आभार प्रकट करना चाहता हं। उनके साथ रह कर मुझे काम करने का बहुत सीभाग्य रहा है। इस प्रकार के व्यक्तियों के साथ काम करने में एक खुशी होती है। दिसं बात को कहे वगैर नहीं रह सकता कि उनका मेरे प्रति बहत विशेष प्यार रहा है।

> "जुदा किसी से किसी का हबीव न हो, यह वो दाग है दुश्मन को भी नल ब न हो ।

SHRI RAM NIWAS MIRDHA (Rajasthan). Mr. Chairman, Sir, we the retiring Members of this House, are thankful to you lor the warm feelings that you expressed on this occasion when the House is bidding farewell to us. I am particularly grateful for the warm references that you, Sir, the Leader of the Opposition, Shri Advani, Shri Bhupesh Gupta and other hon. Members have made about me personally. I think it is due more to the generosity of their own spirits and hearts than of anything else that they have said these things.

Sir, I have had the honour of serving in this House in various capacities, as a backbencher, as a Member of the Government and lately as Deputy Chairman of this august House. It has indeed been a great honour and privilege to serve this augu?t House in these capacities, a House which occupies a very important and a very special position in our Constitutional scheme. Every Legislature has certain special powers and responsibilities and so has ours, and I think, on the way we work and in the manner in which we will work in the future, would depend to a large extent how successful we have been in working our Constitutional Scheme as was originally anticipated, originally envisaged, by the framers of our Constitution.

Well, Sir, the Legislative Secretariat has a very important role to play in our scheme oi Parliamentary functioning, and I believe that this House has ben fortunate in having a very well organised, very competent secretariat at all levels, and I think we should do everything possible to improve its efficiency and its integrity even though sometimes we are tempted to say things which may be rather critical of them or of some of their officers.

Good wishes to

Well Sir, the position of a presiding officer is a very delicate one and one that is in many ways most unenviable. There is hardly any one he pleases and a legion whom he displeases. This has certainly happened with me as with all cthers who have sat on this Chair as Chairman, Deputy Chairman or as Vice-Chairman. All I can say on this occasion is shat I beg forgiveness for any remarks that I may have made, and I know that I did make some.

SHRI JAGDISH SINGH AN AND; If you did, we do nut remember any.

SHRI RAM N1WAS MIRDHA: And I can assure that it was never meant for aaything but for maintaining the dignity of this House and for increasing its effectiveness which, I think, should be. the duty of all of us. We come here to discharge very important duties and functions, and it should be our endeavour that the effectiveness of this House in all areas of responsibility thai have been assigned to it in the Constitution, should be enhanced, and that ha<sub>o</sub> been one of the aims which has guided me all along.

Sir, the Leader of the House, Shri Pranab Mukherjee, and the previous leaders, I must thank, for their unfailing courtesy and cooperation without which the functioning would 12 P.M.

not have been easy. And with that, Sir, once again I thank you for all that you •have said. I am particularly grateful to \ou for all the consideration and courtesy that I received at your hands and I do hope I

will continue to enjoy the same affection that you have showered on me, in future also.

There is not much that I would like to say on this occasion except to thank once again very warmly, very sincerely all the hon. Members, present and Past, whom I have come into contact with and from whom I have learnt a let. These bonds are very strong; they are full of affection, memories and even sentiments. And all I can say is that this has been a very regarding experience, a great education and a memory that will always be with me during the rest of my life. Thank you.

THE LEADER OF THE HOUSE (SHRI PRANAB MUKHERJEE): Sir, I fully associate myself with the views expressed by vou and the Members of the hon. House.

SHRI L. R. NAIK (Karnataka): Sir, I want to say a few words.

MR. CHAIRMAN: Please give him precedence.

SHRI PRANAB MUKHERJEE: All right.

SHRI L. R. NAIK; Mr. Chairman, Sir, at the outset I would like to thank you very sincerely for the kind words you have said for all the retiring Members, of whom I am one.

Speaking as a parliamentarian, I would like to say that my parliamentary career has been of a short duration It has been only two-and-ahalf years. In my life, I had been a civilian, a manager of industries, and I was accustomed to do more by way of action than by way of talk. However, when I was in London where I served as Trade Commissioner,, the great split took place in the Congress Party and Shrimati Indira Gandhi gave a clarion call to all intellectuals that they should .ic-in her in her endeavour to eradicate poverty and all that it stands for. I responded and on mine return I went to a friend of mine who was a great politician, seasoned politician and asked him to admit me in the Congress. But at the outset, he

199

bluntly told me that as a civilian I had been more accustomed to take "salaams" than give "salaams" and, therefore, it would not be possible for me to fit into the political eareer. However, I assured him that it would be my sincere endeavour to keep myself accustomed to this way of life. And in fact, he warned me at that time that I should begin at the stage of a Class IV servant and I did begins so. After three or four years in politics, when I fought as a candidate for the Assembly election, I was defeated. But though I was defeated, I returned as a more enlightened man and it was for the first time that I could sr?e the problems of this country. Since then I have gone on in my own way. I had occasion to come to this august House only two-and-a-half years back. And as a member belonging to the Scheduled Castes and the underdog, 1 have felt that I have a purpose in being in this House. During this short time of two-and-a-half years, I have been able to-anyway, I feel like that-put forth the grivances of these underdogs in this House. The experience I have gained from the Members of this august House is unique and in deed very happy one. Everybody of this great House seems to be interested in the advancement of the underdog in this country.

During this short period, some of the eminent debate;. 1 have heared here will surely ring in my ears for years to come. When I was in London I had taken some interest to go to the House of Commons and House of Lords and sitting in their galleries I had watched the debates there. I must say that the debates that took place there were of a very high order. I came back and I am rather proud to say that the same standard of debates has been witnessed by m& in this august House. The impressions I have gathered about the parties of this Hd'jse will surely remain with me. That will enlighten me, that will inspire me to do more sefvice to the underdog in this country.

With these impressions I now go back outside this House perhaps to fit in my mentality of working. What I have observed in the Parliament is that there is more talkig rather than action here. But when for the first time here I heard Justice Hegde talking about Parliamentarians involvement of Parliament in overseeing the affairs of the various Ministeries, 1 felt very happy indeed. The way he started was really fitting to my mentality and 1 thought that the time has come when this great Parliament will get itself involved in a bigger way and in a more serious way to> oversee the affairs of the administration in this country, for instance, by way of constituting standing com\* mittees in lieu of consultative committees to sea that every Ministry works under the game of this Parliament. This task is not being fulfilled in the way I desire. I still fervently hope that the time will come when the Parliament will get itself involved' in this great task.

Retiring Members

During the period of my tenure here, I had the unique opportunity getting good treatment from the Secretariat of the Rajya Sabha and especially Mr. Bhalerao was very kind to me and whatever information I wanted as a newcomer was given to me very readily, cordiaPy and very satisfactorily. This will ever remain with me in my memory. I have said something about the debates of some eminent Parliamentarians. With these memories I have of this great House, I now go back. I assure you that I will continue to take the same interest outside the House as I have taken inside it Thank you.

डा॰ रामकृपाल सिंह (बिहार): सभापति महोदय, मैं कोई लम्बा वक्तव्य देना नहीं चाहता । इस मौके पर, जब हम लोग इस सदन में अवकाश प्राप्त करने जा रहे हैं. मझे बैठै बैठे एक कपलेट ध्यान में ग्रा गया है जो मैं ग्रापको सुना रहा हं :

"Our rivals are now ended, Past retrieving, unamended, For some we are performing the best; For others we are performing the work.'

:[ 28 MAR. 1980 ]

202

जहां तक इस सदन का प्रश्न है सभापति महोदय, इस सदन के बाहर कहीं लिखा ह्या है:---

''न सा सभा

यत्र न संति वृद्धाः न ते बुद्धाः

ये न वदंति धर्म ।"

"वह सभा सभा नहीं है जहां वृद्ध पुरुष नहीं रहते हैं भीर वह वृद्ध वृद्ध नहीं है जो सत्य नहीं बोलता श्रौर वह सत्य सत्य नहीं है जिसमें छल हो।" मैंने यह देखा है कि हम इस छोर बढने का ग्रवस्य प्रयास करते रहे हैं यद्यपि इस सदन में हम सब वृद्ध नहीं हैं, अनेक ज्ञान वद्ध अवश्य हैं यहां । मैं समझता हं, उनके ज्ञान वढ़ होने के कारण ही इस सदन की गरिसा बडती रही है। मेरा विश्वास है कि जब हम प्रजातन्त्र और राष्ट्रीयता की भावना को देश के कण-कण में फैलाना चाहते हैं तो हमें स्मरण रखना पड़ेगा कि हम सत्य के ऊपर ग्राधारित होकर, छल से दूर होकर ग्रीर निर्भयतापूर्वक ग्रपनी बातों को यहां कहें।

सभापति महोदय, मैं पेणे से एक शिक्षक हं और मैं फिर ग्रपने पेशे में वापस जाने का गौरव अनुभव कर रहा हूं। मुझे कभी कभी यह चिन्ता होती है कि मैं अपने छात्रों को कितनी बातें यहां की सिखाऊंगा श्रीर कितनी बातें कहंगा कि नहीं सीखी, क्योंकि मैं जानता हं कि जब यहां ग्राएंगे, किस समय ब्राकर जब यहां भाषण सुनेंगे तो उनको लगेगा उनका ज्ञान-वर्धन हो रहा है, चरित-वर्धन हो रहा है ग्रीर वे ग्रच्छी-ग्रच्छी नसीहत लेकर जाएंगे लेकिन कभी कभी यदि कुछ नज्जारे उन्होंने देख लिए तो प्रजातान्त्रिक पद्धति में क्या उनका विश्वास ग्रहिंग रहेगा ? मझे कभी-कभी गंका होती है। इसलिए सदन का परा सम्मान करते हुए सदन के सदस्यों का सम्मान करते हुए मैं यह जरूर कहना चाहंगा कि हम यहां जो कुछ बोलते हैं या व्यवहार करते हैं उसका हमारे देश के

जन-मानस पर और खास कर नीजान-मानस पर बहुत असर पडता है। इसलिए सभापति महोदय, मैं यहां सदन में बहत सी वार्ते सीखा हुं श्रीर इस सदन का श्राभारी हुं, सदस्यों का ग्रामारी हूं ग्रीर सचिवालय से, ग्राप से, सभी लोगों से जो स्नेह मिला है वह बहुत बड़ा सम्बल देश सेवा में आगे चल कर आएगा जिस किसी क्षेत्र में मैं रहंगा उस में वह काम आएगा। इन्हों शब्दों के साथ मैं धन्यवाद देते हुए ग्रपना कथन समाप्त करता हु।

SHRI PRANAB MUKHERJEE: Mr. Chairman, Sir, on my own behalf and on behalf of my party, I associate myself fully with the sentiments expressed toy yourself, the Deputy Chairman, the Leader of the Opposition and the other honourable Members of this House.

Sir, when I look at the list of the retiring Members, I also feel like many others. I do not know whether some of them will come back. Many may not come back. But there is no doubt that we will be missing some of the finest speakers who intervened on various occasions and made very valuable contribution.

Sir, so far as this House is concerned, in one respect all of us would agree that though this is a Second Chamber, it is not a secondary Chamber. It has its own role to play within the Constitutional framework and, many a time during my association with this House for over a decade, I have seen the Rajya Sabha, cutting across party lines, asserting its right where broad national interests were involved, and thereby we have built up a tradition. Whatever may be our political ideologies, however much we may differ with each other, the moment we leave this Chamber and meet in the outer lobby or the inner lobby, we forget everything. And irrespective of ideological and political differences some of the Members

[Shri Pranab Mukherjee]

of this House have established very important traditions, valuable traditions, which we all cherish.

Some of the hon. Members like Mr. Bhupesh Gupta have been associated with this House since long. Though he is not retiring this time, yet when we speak of Rajya Sabha as a whole we cannot think of Rajya Sabha without Bhupesh Gupta... (Interruptions) Sir, I must mention here Mr. L. K. Advani, who is the Leader of the Opposition today—he was the Leader of the House on earlier occasions—and many others. They have also made a very valuable contribution to build up the traditions which we inherited.

Mr. Deputy Chairman, Shri Ram Niwas Mirdha, is retiring. I have had the privilege of working with him. in the Government earlier and when he was presiding over this House also. Perhaps he may not keep in mind, he might have forgotten, that when I came here almost eleven years ago as a lone member representing a regional party, I had the privilege of making my maiden speech when he was in the Chair as a Vice-Chairman of the House. Sir, since then we have seen that Mirdhaji has one rare quality. Whatever be the provocation, he can maintain his calmness and coolness... (Interruptions) And this is an asset not merely as the presiding officer of this House but even when as a Minister dealing with a very sensitive department like the Home Ministry. Members were agitated, the whole House was agitated sometimes, but we user? to find that one man remains unruffled—and he is Mr. Ram Niwas Mirdha.

Sir, we will be missing very much our friend. Dr. Ram Kripal Sinha, who wis our dear friend not only while sitting here but also while sitting on the other side. We will be missing Mr. Rabi Rav, an important and emmfint leader in the country, who has I lade his contribution in the

other House and in this House als». And we will be missing many more: Mr. Anand, Mrs. Soni and others, and Mr. Kalp Nath Rai who, with his loud Voice interjected in the debates and put vigour in the debates with his famous utterance "Adhyakhsh Maho-day". We will be missing all these things. But we wish many of them may come, and I wish them a very happy and prosperous beginning in their new area of activities. They have enriched themselves. They have contributed to the building up of the traditions of this House and they have also shared some of the experiences and expertise with all of us. I wish them all happiness. And I say 'Goodbye' to them. Usually we do not like to say 'Goodbye' in our old custom, Hindu custom; we always mention in Sanskrit: "Punaragamanayacha". I do not know whether within the framework of the existing political system it would be possible or not. But we can assure that the friendships we have developed here during our long association will continue to remain with us, whatever be our political creed, whatever be our political ideologies.

Thank you, Sir, for giving me this opportunity... (Interruptions)

MR. CHAIRMAN: Before I adjourn the House till 2-30...

SOME HON. MEMBERS: No, no, it is already... (*Interruptions*)

MR. CHAIRMAN:.. till 3 o'clock, there will be presentation of the Reports of the Committee on Subordinate Legislation. Mr. Menon.

# REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI VISWANATHA MENON (Kerala); Sir, I beg to present the Thirty-eighth, Thirty-ninth and Fortieth Reports of the Committee on Subordinate Legislation.